

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1220 of 2019
&
I.A No. 17 of 2020

IN THE MATTER OF:

India Power Corporation Ltd.

...Appellant

Versus

**Meenakshi Energy Ltd.
Through Resolution Professional,
R. Ravi Shankar Devarakonda & Ors.**

...Respondents

Company Appeal (AT) (Insolvency) No. 1450 of 2019

IN THE MATTER OF:

Debasish Som

...Appellant

Versus

**Meenakshi Energy Ltd.
Through Resolution Professional,
Sri R. Ravi Shankar Devarakonda & Ors.**

...Respondents

Present:

For Appellant :

Mr. Abhijeet Sinha, Mr. Arijit Mazumdar, Mr. Shambo Nandy, Mr. Aditya Shukla and Mr. Devesh Ajmani, Advocates

For Respondents :

Mr. Ramji Srinivasan, Senior Advocate with Mr. Bishwajit Dubey, Ms. Surabhi Khattar, Mr. Aditya Marwah, Mr. Rishub and Mr. Shikhar Singh, Advocates for SBI

Mr. Ravi Kishore and Ms. Rajshree Chaudhary, Advocates for R-3

Mr. P.V. Dinesh and Mr. Ashwini Kumar, Advocates for R.P.

ORDER

13.03.2020 Let the matter be listed for hearing under the heading 'for orders' on **18th March, 2020** before the 1st Bench. The appeal may be disposed of on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Alok Srivastava]
Member (Technical)

/ns/gc/